

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

68(ND)/14

**CORAM:**

**PRESENT: DR. V. K. SUBBURAJ  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
30.04.2019**

**NAME OF THE COMPANY: Paramjit Singh Bawa V/s. M/s. Bawa  
Promoters Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 397/398**

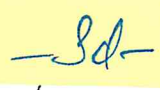
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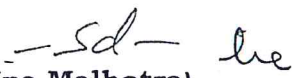
**Present:** Mr. Ankur S Kulkarni, Advocate for the Petitioner  
Mr. K. Datta and Ms. Niharika Khanna, Advocates for R-1  
Mr. Arun Kathpalia, Sr. Advocate with Ms. Sonia Dube, Mr. S.  
Chakkabarty, Mr. Divyam Agarwal, Advocates for R-5  
Ms. Neelambika Singh, Advocate for R-8

**ORDER**

As mediation is still under consideration, Ld. Counsels pray that the matter be listed for final arguments. To come up on 20<sup>th</sup> August, 2019.

In the event of a compromise being arrived at between the parties, they would be at liberty to file an appropriate application before this Bench.

  
(V. K. Subburaj)  
Member (T)

  
(Ina Malhotra)  
Member (J)